

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 11th June, 2019

No.HCM/R-5/2019-Estt(II)/

The applications of the following applicants of the Manipur Judicial Service Grade – I Recruitment Examination, 2019 are rejected on the ground given against their names.

Sl. No.	Application Number	Candidate Name	Father Name & Husband Name	Ground
1	100090	SUZANE THINGBAIJAM	TH JEEVAN SINGH Husband - OJESH MUTUM	Not practising as an advocate on the last date of receipt of application [Rule 7 Sl. No. 1 Column No. 4 of the Manipur Judicial Service Rules, 2005 (as amended)]
2	100063	MOHD FAKHARUDDIN KHAN	MV SHARAFUDDIN	Not practising as an advocate on the last date of receipt of application [Rule 7 Sl. No. 1 Column No. 4 of the Manipur Judicial Service Rules, 2005 (as amended)]
3	100093	SERTO ANJANA KOM	S HRANGHMUCHUNG KOM Husband - LEIVON JON ANGAM	Not practising as an advocate on the last date of receipt of application [Rule 7 Sl. No. 1 Column No. 4 of the Manipur Judicial Service Rules, 2005 (as amended)]

Sd/-

(W. TONEN MEITEI)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Endt. No.HCM/R-5/2019-Estt(II)/ 11772-82

Copy to:-

1. All Jt. Registrars, High Court of Manipur.
2. All Deputy Registrars, High Court of Manipur.
3. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
4. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
5. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
6. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
7. The Private Secretary to Registrar General, High Court of Manipur.
8. The Private Secretary to Registrar (Judl.), High Court of Manipur.
9. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
10. Persons Concerned.
11. Concerned file.

Imphal, the 11th June, 2019

W. Tonen Meitei
REGISTRAR (JUDICIAL)